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West Bengal Appropriation (No. 2) Act, 1964 5 of 1964

[30 March 1964]

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West Bengal Appropriation (No. 2) Act, 1964 5 of 1964

[30 March 1964]

PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964;

It is hereby enacted in the Fifteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 21st March, 1964, Part IVA, page 768; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 24th March, 1964; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 26th March, 1964.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act,

2. Issue of Rupees 34,22,82,335 out of the Consolidated Fund of West Bengal for the year 1963-64 :-

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees thirty-four crores, twenty-two lakhs, eighty-two thousand and three hundred and thirty-five towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1964, in respect of the services and purposes-specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1964.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2 Services and purposes.	3 Sums not exceeding			
Grant No.					
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
2	9-Land Revenue		30,000	30,000	
3	10-State Excise Duties		50,444	50,444	
7	14-Stamps	93,000		93,000	
8	15-Registration Fees	1,89,000		1,89,000	
9	16-Interest on Debt and other obligations.	12,10,000		12,10,000	
12	19-General Administration	21,32,000	16,500	21,48,500	
13	21-Administration of Justice	10,20,600	4,71,400	14,92,000	
14	22-Jails	8_12_000_	222	8_12_000_	

15	23-Police	45,25,800	200	45,26,000
16	26-Miscellaneous Departments-Fire Services.	3,99,000		3,99,000
17	26-Miscellaneous Departments- Excluding Fire Services.	4,44,000	84,000	5,28,000
18	27-Scientific Departments	2,000		2,000
19	28-Education	3,14,92,000		3,14,92,000
20	29-Medical		56,153	56,153
21	30-Public Health	59,30,000	4,000	59,34,000
22	31 -Agriculture- Agriculture			
	95-Capital Outlay on Schemes of Agricultural Improvement and Research.	98,35,000	11,000	98,46,000
	Total Grant No. 22	98,35,000	11,000	98,46,000
23	31-Agriculture-Fisheries	12,91,000		12,91,000
24	33-Animal Husbandry		4,636	4,636
25	95A-Capital Outlay on Consumer Co-operatives.	21,25,000		21,25,000
26	35-Industries-Industries			
	96-Capital Outlay on Industrial Development.	1	3,000	3,001
	Total-Grant No. 26	1	3,000	3,001
27	35-Industries-Cottage Industries		100	100
28	35-Industries-Cinchona	46,000		46,000
29	37-Community Development Projects, National Extension Service and Local Development Works.			
	109-Capital Outlay on Other Works- Community Development Projects, National Extension Service and Local Development Works.	93,23,400		93,23,400
	Loans and Advances by State Government- Loans and Advances			

	under Community Development Projects, National Extension Service and Local Development Works.			
	Total-Grant No. 29	93,23,400		93,23,400
30	38-Labour and Employment	1,03,26,200	600	1,03,26,800
31	30-Miscellaneous Social and Develop-mental Organisations-Welfare of Scheduled Tribes and Castes and other Backward Classes.	11,94,000		11,94,000
32	39-Miscellaneous Social and Develop-mental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes	5,78,000		5,78,000
33	98Capital Outlay on Multipurpose River Schemes.	1,12,54,000		1,12,54,000
34	50-Public Works	2,22,52,000	2.42.000	2,24,94,000
36	64-Famine Relief	2,96,77,000		2,96,77,000
37	65-Pensions and Other Retirement Benefits.	14,33,000	36,000	14,69,000
39	68-Stationery and Printing	44,000		44,000
40	70-Forest		5,000	5,000
41	71-Miscellaneous- Contributions	5,80,000		5,80,000
42	71-Miscellaneous-Other Miscellaneous Expenditure.	77,40,000	1,35,000	78,75,000
	109-Capital Outlay on Other Works			
	Total-Grant No. 42	77,40,000	1,35,000	78,75,000
43	71-Miscellaneous- Expenditure on displaced persons.			
	109-Capital Outlay on Other Works- Expenditure on displaced persons.			
	Public Debt-Loans for	25,24,000	52,000	25,76,000

	Grand Total	34,10,04,002	12,78,333	34,22,82,335
52	Loans and Advances by State Government.	3,01,03,000		3,01,03,000
50	124-Capital Outlay on Schemes of Government Trading.	14,86,67,000	23,000	14,86,90,000
49	57-Road and Water Transport Schemes	1	21,000	21,001
48	103-Capital Outlay on Public Works	37,62,000	32,300	37,94,300
	Loans and Advances to displaced persons. Total-Grant No. 43	25,24,000	52,000	25,76,000
	displaced persons. Loans and Advances by State Government-			